<u>COURT-II</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 23 of 2015 & IA No. 47 of 2015 & 161, 164 of 2016 Appeal No. 24 of 2015 Appeal No. 25 of 2015 Appeal No. 26 of 2015 Appeal No. 296 of 2014 & IA No. 460, 461 of 2014

Dated: 24th July, 2017

Appeal No. 23 of 2015 & IA No. 47 of 2015 & 161, 164 of 2016

In the matter of:

M/s. India Cements Ltd.	 Appellant(s)
vs. Andhra Pradesh Electricity Regulatory Commission & Ors.	 Respondent(s)

Appeal No. 24 of 2015

In the matter of:

M/s. India Cements Ltd.	 Appellant(s)
Vs. Andhra Pradesh Electricity Regulatory Commission & Ors.	 Respondent(s)

Appeal No. 25 of 2015

In the matter of:

M/s. India Cements Ltd.	 Appellant(s)
Vs.	
Andhra Pradesh Electricity Regulatory Commission & Ors.	 Respondent(s)

Appeal No. 26 of 2015

In the matter of:

M/s. India Cements Ltd.	 Appellant(s)
Vs.	
Andhra Pradesh Electricity Regulatory Commission & Ors.	 Respondent(s)

Appeal No. 296 of 2014 & IA No. 460, 461 of 2014

In the matter of:

Essar Steel India Ltd. ... Appellant(s) Vs. Andhra Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)

<u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 06.09.2017.

PPS/Court Master

tpd